

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4392
ANSWERED ON:04.08.2009
HIJACKING OF AIRCRAFT IC
Tewari Shri Manish

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any inquiry has been conducted by a Committee/Commission into the allegations of payment of ransom to the hijackers of the Indian Airlines Aircraft IC-814 for the release of its passengers;
- (b) if so, the details of the outcome of the inquiry; and
- (c) if not, the reasons therefor and the time by which the Government proposes to conduct an inquiry on the said allegations?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): No inquiry by a Committee/Commission was conducted into the allegations of payment of ransom to the hijackers of the Indian Airlines Aircraft IC-814. Government do not feel that any public interest would be met by ordering an enquiry after the lapse of so many years.